

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10544 of 2021-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-000-COM-40-20-21 dated 06.04.2021 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

N J Textile Industries Pvt Limited

.... Appellant

176/P/6 Bh Gabbarwali Mata Temple Kadodara
Palsana Kadodara, Surat, Gujarat

VERSUS

Commissioner of Central Excise & ST, Surat

.... Respondent

New Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri Mukund Chauhan, Advocate for the Appellant-Assessee
Shri Prabhat K. Rameshwaram, Addl. Commissioner (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 18.11.2022

DATE OF DECISION: 28.11.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
10949 of 2019.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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